



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar

Notification
Jammu, 18th of April, 2018

SRO 177 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction shown against each in District Anantnag:-

S.No	Name of the Office S/Shri	Designation and place of posting
1	Mozam Ali, KAS	District Social Welfare Officer, Anantnag
2	Hilal Ahmad, KAS	District Panchayat Officer, Anantnag
3	Mohd Shafi Zulfkar	District Officer, Geology & Mining, Anantnag
4	Mohammad Saleem Rather	District Agriculture Officer, Anantnag
5	Umer Gulzar, KAS	Functional Manager DIC, Anantnag
6	Zubair Ahmad Bhat, KAS	Functional Manager DIC, Anantnag
7	Bashir Ahmad Bhat	Block Development Officer, Achabal
8	Suhaib Naikoo, KAS	Block Development Officer, Larnoo
9	Mohd Shafi	Block Development Officer, Qazigund/Vessu
10	Mohd Hussain, KAS	Block Development Officer Shahabad
11	Murtaza Ahmad, Jr. KAS	Assistant Labour Commissioner
12	Abdul Hamid	CTO-I Anantnag
13	Mushtaq Ahmad Lone, KAS	CTO-II Anantnag
14	Zaffar Ahmad Najar	AEO, Salla
15	Shabir Ahmad	I/C AEO Wuller Hama
16	Abid Ali Khan	AEO Aishmuqam
17	Mohd. Altaf Ganle	HDO Kokernag
18	Ishfaq Ahmad Want	HDO Shangus
19	Mohd shafi Malik	AEE Irrigation Div. Anantnag
20	Fayaz Ahmad	AEE PDD Achabal
21	Ab. Rashid Rah	AEE, R&B Div/Khanabal
22	Mohammad Ayoub	AEE, PHE Anantnag
23	Mohd Syed	AEE, FC Div Anantnag
24	Manzoor Ahmad Khan (Promoted)	Naib Tehsildar Wandevalgam
25	Sheeraz Ahmad Khan (Promoted)	Naib Tehsildar Qammer

By order of the Government of Jammu and Kashmir.

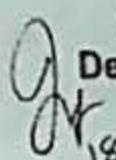
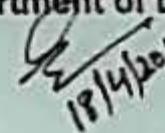
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2013/01-AN

Dated: - 18 - 04 - 2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir/Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Anantnag. This is with reference to his letter No.DMA/PA/2018/41-44 dated 09-04-2018 .
5. General Manager, Government Press, Jammu, for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J & PA (w.7.s.c).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of LJ&PA

18/4/2018